

Regarding need for amendment in the MNREGA scheme

SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR (OSMANABAD):

Hon. Chairperson, Sir, I would like to draw the attention of the Minister of Rural Development through you. The farmers whose land falls in the two areas of the municipality and the nagar panchayat cannot take the benefit of the Mahatma Gandhi Employment Guarantee Scheme, whether it is digging a well, planting an orchard or building farm roads. Many farmers in my Dharashiv Lok Sabha constituency whose land falls within the limits of the municipality and the nagar panchayat cannot take the benefit of the MNREGA scheme. I request the Ministry of Rural Development through you to amend the rule of the MNREGA scheme and provide the benefit of the farm land falling within the limits of the nagar panchayat and the municipality to the farmers.

Thank you.